

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 716/2001
M.A. 717/2001
(O.A. 198/96)

Date of order: 02.05.2002

Present : Hon'ble Mr. B.P. Singh, Administrative Member.

Hon'ble Mr. M.L. Chauhan, Judicial Member.

Anwarul Hassan Khan

- v e r s u s -

Union of India and Ors.

For the applicant : Ms. B. Das, counsel.

For the respondents : Ms. K. Banerjee, counsel.

O R D E R

When the matter is taken up today, Id. counsel for the applicant prays time to file supplementary affidavit/application in support of illness of the applicant as stated in the application for condonation of delay viz. M.A. 717/2001. She also prays for 3 weeks time to file supplementary application. Matter stands adjourned to 6.6.2002. The M.A. 716/2001 for restoration of O.A. will be considered after condonation of delay viz. M.A. 717/2001.

2. Plain copy of this order be made over to the Id. counsel for both the parties for communication and compliance.

Member (J)

Member (A)